

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:2117

ANSWERED ON:22.08.2013

RAVI BEAS ISSUE

Bairwa Shri Khiladi Lal;Meghwal Shri Bharat Ram

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the State of Rajasthan has the larger share in the Ravi and Beas river water and if so, the details thereof;
- (b) whether the Government proposes to direct Bhakra Beas Management Board (BBMB) to ensure that Rajasthan should get water share as per the decision taken in the meeting of the technical Committee of BBMB and if so, the details thereof;
- (c) whether the Government also proposes to direct the BBMB to install Automatic Gauge Recorder on the sites agreed by the participatory States and to give final shape to the remaining sites; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER FOR WATER RESOURCES (SHRI HARISH RAWAT)

- (a) Yes, Madam. The supply of surplus Ravi-Beas waters to Rajasthan, Punjab and Haryana was decided in the Bhakra Beas Management Board (BBMB) in 1982 as 49%, 30% and 21% respectively.
- (b) The responsibility of ensuring the delivery of its share of water to Rajasthan as decided in the technical Committee of BBMB is of the State of Punjab and Haryana. Whenever shortages are noticed, or request is received from Rajasthan, BBMB requests the concerned States to deliver the correct and agreed supplies of water to Rajasthan.
- (c) & (d) BBMB has already identified 22 sites for installation of automatic gauge recorder. As per the minutes of the meeting of the technical Committee of BBMB held on 29.05.2013, six automatic gauge recorders have already been installed. BBMB has planned to complete the installation of the remaining 16 automatic gauge recorders under Hydrology project II by June 2014.